

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

ALLAHABAD, THIS THE 18th DAY OF OCTOBER, 2005

Hon'ble Mr. A.K. Bhatnagar, Member-J
Hon'ble Mr. D.R. Tiwari, Member-A
Civil Contempt Application No.115 of 2004.

IN

ORIGINAL APPLICATION NO. 1114 OF 2003.

Smt. Meera Bajpai wife of late Sri Gopal Krishna Bajpai,
resident of Village and P.O. Poora, District Kanpur Nagar.
..... Applicant.

Counsel for applicant : Shri K.K. TRIPATHI

Versus

1. Shri Vijay Bahadur Chaturvedi, Dak Adhikshak, Kanpur Nagar.
2. Shri Ritu Ganguli, Mukhya Dak Adhikshak, Kanpur Nagar.

..... Respondents.

ORDER

By Hon'ble Mr. A.K. Bhatnagar, Member-J

This contempt application was filed for punishing the respondents for committing willful disobedience of the order dated 19th September 2003 passed in O.A. No.1114/03 by which a direction was issued to decide the representation of the applicant within a period of three months with a further direction to make the payment of due amount to the applicant, if any, within the same period.

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